

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 1273 of 2014

Registrar (Judicial), Sou Motu *Petitioner*
Mr. Gautam Misra, Senior Advocate (Amicus Curiae)
-versus-
State of Odisha *Opposite Party*
Mr. Manoj Kumar Khuntia, Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN

Order No.

ORDER
22.02.2023

48. 1. Mr. M.K. Khuntia, learned Additional Government Advocate appearing for the Opposite Party-State states that the process of creating the remaining posts is underway and as per his instructions should be completed by the end of March, 2023.
2. List on 11th April, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge